

High Court of Jammu and Kashmir at Jammu

Order

No: 1595

Dated: 28/7/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs.25,000/- (Rs. Twenty Five Thousand) only in favour of the following Subordinate Courts under Major Head 2014-Adm. Of Justice, Sub Head -0488- D&S Judges, object Head "Professional and Special Services Charges" for current financial year 2017-18 to the extent shown against each court for making payment to the Amicus curiae engaged by these courts:

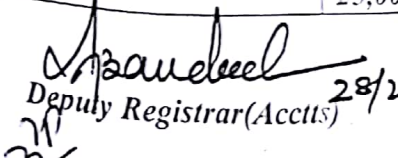
S.No.	Name of the Court by whom amicus curiae engaged	Title of the case	Name of the Amicus Curaie	Amount (In Rs)
1.	Pr. D&S Judge, Udhampur	State Vs. Sanjay Kumar.	Mr. G.R. Khajuria, Adv.	2500/-
2.	Pr. D&S Judge, Udhampur	State Vs. Rashpal Singh, alias Kaka	Mr. G.R. Khajuria, Adv.	2500/-
3.	Pr. D&S Judge, Udhampur	Stte Vs. Jolly Ram and ors.	Mr. G.R. Khajuria, Adv.	2500/-
4.	Pr. D&S Judge, Udhampur.	State Vs. Chain Singh	Ch. Mohd Shafi, Adv.	2500/-
5.	Pr. D&S Judge, Bhaderwah.	State Vs. Rohit Kumar.	Mr. Bhawan Kumar Sharma, Adv.	2500/-
6.	Addl. D&S Judge, Doda.	State Vs. Javed Iqbal and ors.	Mr. Shafkat Ali Adv.	2500/-
7.	Addl. D&S Judge, Doda.	State Vs. Azad Hussain and ors.	Mr. Shafkat Ali Adv.	2500/-
8.	Addl. D&S Judge, Doda.	State Vs. Azad Hussain and ors	Mr. Syed Shafkat Ali Adv.	2500/-
9.	Addl. D&S Judge, Doda.	State Vs. Ghulam Nabi and ors.	Mr. Syed Shafkat Ali Adv.	2500/-
10.	Addl. D&S Judge, Doda.	State Vs. Jameel Ahmad and ors.	Mr. Syed Shafkat Ali Adv.	2500/-
			Total:	25,000/-

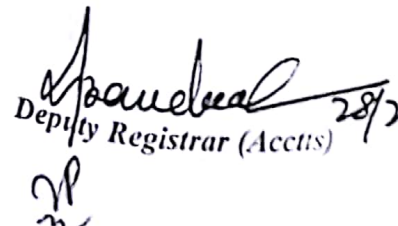
By Order.

No: 59848-53/AC Dated: 28/7/2018

Copy forwarded to the:-

- 1-2 Pr. D&S Judge, Udhampur/Bhaderwah.
- 3 Addl. D&S Judge, Doda.
- 4-6 Treasury Officer, Udhampur/Bhaderwah/ Doda.
... for inf. and n/a.
- 7 Order Book.


Deputy Registrar (Accts) 28/7


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